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## **Declaration of Assets and Liabilities**

Year 2023 - 24

I, VIBHA	KUMARI	, son	n/dau	ughter/wife of .RAM	SWARUP PRASAD
aged32	years,	belonging	to	BIHAR YIDHAN	SABHA
service and presently	working as	DARB	AN	L	
give herein below the	details of th	e assets (in	nmov	vable, movable, bank	balance, etc.) of
myself, my spouse ar	d dependants	j*:			

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,000	NIL	NIL	NIL	NIL
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,590 (58 I BANK)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies		ada (ada 6.7) ummunu manan anda anda anda anda anda anda and			
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LT C POLICY NO 826775126 5 LAKH	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)		_	_	100	
(vi)	Jewellery (give details of weight and value)	600d-30g 1,15,000 511Ver-100g 240,000	NIL	NIL	NIL	NEL
(v#)	Other assets, such as values of claims / interests	Transcription will the A		1 (1) (1) (1) (1) (1) (1) (1) (1) (1) (1		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Qibha kumazi

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## Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated]  Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The state of the s			
(v)	Others (such as interest in property)	-		_		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
(3)	(ii) Loans from financial institutions	_	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	-	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		erm - res. Mary
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023 - 24 PAN NO ~ DDMPK 50 40 N	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		Second Second
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

## c. <u>Personal Detail</u>

GPF/CPF/PRAN No	). :-	110125365400
Gender		<b>f</b> (M/F)
Date of Birth	· · · · · · · · · · · · · · · · · · ·	10061991 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadrè	ţ.	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District		EAST CHAM PARAN
I hereby knowledge and		that the above details are true to the best of my
		Signature Oibra kymaru
		Name of Employee: VIBHA KUMARI
Place: PATNA	7	Designation: DARBAN
Date: 05 - 02-		Department: CARC TAKER SECTION

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.